NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CP(CAA) No. 60/NCLT/AHM/2017 With CA(CAA) No. 74/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

Name of the Company:

Shell Cast Cylinders Pvt. Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Ishun P. Shuh Advocate Petition Issue

2

<u>ORDER</u>

Learned Advocate Mr. Ishan Shah present for Petitioner.

It appears that statutory authorities were served with notice on 12.06.2017 and 15.06.2017.

Hence, list the matter on 20.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 10th day of July, 2017.